

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4047
ANSWERED ON:06.08.2014
LINGUISTIC MINORITY STATUS TO SCHOOLS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of schools which have been accorded linguistic minority status in Karnataka during the last three years;
- (b) whether certain institutions have been denied linguistic minority status and if so, the details thereof and the reasons therefor;
- (c) the details of the authorities who have granted such status to schools;
- (d) whether there is any proposal to authorise the State Minority Commission to accord linguistic minority status to educational institutions in States; and
- (e) if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c): The Ministry of Human Resource Development (HRD) deals with collection of data on educational indicators and on the progress made in the Schemes and Programmes of the Ministry with particular reference to the educational empowerment of Minorities. The Ministry of HRD does not deal with matters relating to according linguistic minority status to schools.

The Central Board of Secondary Education (CBSE) have informed that it is an examining body and affiliates schools for the purpose of certification at the end of Class X and Class XII on fulfillment of various norms prescribed in the Affiliation Bye-Laws of the Board. The CBSE grants affiliation to schools from both Government and private sectors. The CBSE being an examining and affiliating body does not categorise schools by linguistic minority status.

The Commissioner for Linguistic Minorities (CLM), Ministry of Minority Affairs, Government of India have informed that it has been appointed to investigate all matters relating to the safeguards provided for linguistic minorities under the Constitution. As per Government of Karnataka's reply for the 49th Report of the CLM, the Director and Commissioner for Public Instructions, Government of Karnataka, is the authority designated for the purpose of granting linguistic minority status to the schools in Karnataka. Further, as on 30.6.2012, the Government of Karnataka has accorded linguistic minority status to 19 Tamil, 6 Telugu, 31 Marathi, 66 Urdu, 7 Konkani and one Sindhi institution. During the last three years, representations received from four institutions for according linguistic minority status have been forwarded by the CLM to the Director and Commissioner for Public Instructions, Government of Karnataka for taking appropriate action.

(d) & (e): As the Ministry of HRD does not deal with matters relating to according linguistic minority status to schools, the question do not arise.